

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 246 of 2012 &
IA Nos. 401 of 2012, 402 of 2012
& 71 of 2013**

Dated: 11th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Tata Power Co. Ltd.

... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s):

**Mr. Krishnan Venugopal, Sr. Adv.
Ms. Anusha Nagarajan
Mr. Avijeet Kr. Lala
Mr. Sitesh Mukherjee
Mr. Gaurav Ray
Mr. Kaushik Mishra**

Counsel for the Respondent(s):

**Mr. J.J. Bhatt, Sr. Advocate
Ms. Anjali Chandurkar and
Mr. Hasan Murtaza for R.2
Mr. Buddy A. Ranganadhan &
Mr. Arijit Moitra for R.1**

ORDER

Post the matter on **12.3.2013** for further hearing.

**(V.J. Talwar)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**